

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, JALANDHAR

ORDER

In pursuance of the instructions contained in Hon'ble High Court letters No.604 SPL -Gaz.II.(12G) dated 17.05.2021 and No.1237/ Spl./ Gaz.II.(12G) dated 04.05.2013, all the Subordinate Courts shall remain closed for Civil work from 01.06.2021 to 30.06.2021 (except urgent matters). However, there will be regular criminal work from 01.06.2021 to 15.06.2021, during summer vacations and from 16.06.2021 to 30.06.2021, there shall be 'No work period' in the Subordinate Courts (except urgent matters). When the Courts are closed for civil and criminal work, the Judicial Officers who remain on duty will attend the urgent civil and criminal matters. The Civil Judges-cum-Judicial Magistrates shall avail summer vacations for the period mentioned against their names: -

<i>Sr. No.</i>	<i>Name of the Judicial Officer</i>	<i>From</i>	<i>To</i>
JALANDHAR			
1.	Ms. Sushma Devi, Civil Judge (Sr. Divn.), Jalandhar	01.06.2021	15.06.2021
2.	Sh. Amit Kumar Garg, Chief Judicial Magistrate, Jalandhar	16.06.2021	30.06.2021
3.	Sh. Gagandeep Singh Garg, Civil Judge (Sr. Divn.) / Chief Judicial Magistrate (NRI Court), Jalandhar	16.06.2021	30.06.2021
4.	Sh. Munish Garg, Addl. Civil Judge (Sr. Divn.) – cum – JMIC, Jalandhar	16.06.2021	30.06.2021
5.	Sh. Sudhir Kumar, Civil Judge Jr. Divn. – cum – JMIC, Jalandhar	16.06.2021	30.06.2021
6.	Sh. Bhupinder Mittal, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
7.	Sh. Shaminder Pal Singh, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
8.	Ms. Sherryl Sohi, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
9.	Sh. Karanvir Singh Maju, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
10.	Sh. Rajinder Singh Teji, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
11.	Sh. Manmohan Bhatti, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021
12.	Sh. Gurkiran Singh, Civil Judge Jr. Divn.– cum – JMIC, Jalandhar	16.06.2021	30.06.2021

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<i>Sr. No.</i>	<i>Name of the Judicial Officer</i>	<i>From</i>	<i>To</i>
13.	Ms. Damandeep Kamal Heera, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
14.	Ms. Shilpa Singh, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	01.06.2021	15.06.2021
15.	Sh. Jaginder Singh, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
16.	Sh. Amandeep Singh Ghuman, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
17.	Sh. Ravinder Singh Rana, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	01.06.2021	15.06.2021
18.	Ms. Joshica Sood, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
19.	Ms. Heena Aggarwal, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
20.	Ms. Jasmine, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
21.	Sh. Manu Singla, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
22.	Ms. Prabhjot Kaur, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
23.	Ms. Amandeep Kaur, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
24.	Ms. Harmeet Kaur Puri, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
25.	Sh. Jinder Pal Singh, Civil Judge Jr. Divn.- cum - JMIC, Jalandhar	16.06.2021	30.06.2021
NAKODAR			
26.	Ms. Baljinder Kaur, Addl. Civil Judge (Sr. Divn.), - SDJM, Nakodar	01.06.2021	15.06.2021
27.	Ms. Rajbinder Kaur, Civil Judge (Jr. Divn.), - JMIC, Nakodar	16.06.2021	30.06.2021
28.	Ms. Rajwinder Kaur, Civil Judge (Jr. Divn.), - JMIC, Nakodar	16.06.2021	30.06.2021
PHILLAUR			
29.	Sh. Hirdejtit Singh, Addl. Civil Judge (Sr. Divn.), - SDJM, Phillaur	16.06.2021	30.06.2021
30.	Sh. Gurmehtab Singh, Civil Judge (Jr. Divn.), - JMIC, Phillaur	16.06.2021	30.06.2021
31.	Sh. Jasbeer Singh, Civil Judge (Jr. Divn.), - JMIC, Phillaur	01.06.2021	15.06.2021

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1. Sh. Amit Kumar Garg, Addl. Civil Judge (Sr. Divn.)/Chief Judicial Magistrate, Jalandhar and Sh. Munish Garg, Addl. Civil Judge (Sr. Divn.)/JMIC, Jalandhar, being Duty Magistrates, shall entertain the urgent civil work of district headquarter w.e.f. 01.06.2021 to 15.06.2021.
2. Ms. Sushma Devi, Civil Judge (Sr. Divn.)/ Addl. Chief Judicial Magistrate, Jalandhar, shall entertain the urgent civil work of district headquarter w.e.f. 16.06.2021 to 30.06.2021 and Criminal Work of P.S. pertaining to her own Court i.e. P.S. Division No. 3 & P.S. Sadar. Further, Criminal work pertaining to her court during her Vacation period i.e. 01.06.2021 to 15.06.2021 will be attended by Chief Judicial Magistrate, Jalandhar.
3. For the period w.e.f 16.06.2021 to 30.06.2021, Ms. Shilpa Singh, Civil Judge (Jr. Divn.)/ JMIC, Jalandhar, being Duty Magistrate will attend urgent Criminal work pertaining to Police Stations Division No. 4, Division No. 6, Division No. 7, Vigilance Bureau, NRI (Rural), RPF Jalandhar, Division No.8, Division No. 1, Division No. 5, Navi Baradari, Women Cell and Jalandhar Cantt (including PP Paragpur) whereas Sh. Ravinder Singh Rana, Civil Judge (Jr. Divn.)/ JMIC, Jalandhar, being Duty Magistrate, will attend the urgent criminal work pertaining to Police Stations Adampur, NRI (Urban), Lambra, Kartarpur, Bhogpur, Maqsudan (including PP Mand), Patara, GRP, Rama Mandi, Basti Bawa Khel, Division No. 2 & Bhargo Camp and other Police Station, if any, of district headquarter, Jalandhar. The criminal work pertaining to the courts of abovesaid Judicial Officers during the period of their vacation i.e. from 01.06.2021 to 15.06.2021 shall be dealt with by the Duty Magistrate as per duty roster issued by the Chief Judicial Magistrate, Jalandhar.
4. In case of absence of any of the Duty Magistrate at district headquarter, the other Judicial Officer on duty, shall look after the urgent work under intimation to this office.
5. Sh. Hirdejit Singh, ACJSD-cum-SDJM, Phillaur, shall look-after the urgent civil work pertaining to Phillaur Sub Division, during the period from 01.06.2021 to 15.06.2021, whereas Ms. Rajbinder Kaur, Civil Judge (Jr. Divn.), – JMIC, Nakodar, shall look-after the urgent civil work pertaining to Nakodar Sub Division during this period. In the absence of any of these Judicial officers, the Duty Magistrate available at the station shall also lookafter the urgent civil matters.
6. Ms. Baljinder Kaur, Addl. Civil Judge (Sr. Divn.), – SDJM, Nakodar being Duty Magistrate, shall look-after the urgent civil and criminal matters pertaining at Nakodar Sub Division, during the period from 16.06.2021 to 30.06.2021, whereas, Sh. Jasbeer Singh, Civil Judge (JD)-cum- JMIC, Phillaur, being Duty Magistrate, shall entertain the

urgent Civil and Criminal work of Phillaur Sub Division during the period from 16.06.2021 to 30.06.2021. The criminal work pertaining to the courts of abovesaid Judicial Officers during the period from 01.06.2021 to 15.06.2021 shall be dealt with by the Duty Magistrate as per duty roster issued by the Chief Judicial Magistrate, Jalandhar.

7. In case of absence of any of the Duty Magistrate at any of the abovesaid Sub-Divisions, the Duty Magistrate available at other Sub-Division shall look after the urgent work of that Sub Division at his own station and in case of absence of Duty Magistrates at both the Sub Divisions, the senior most Duty Magistrate available at District headquarter shall look-after the urgent work of those Sub Divisions at district headquarter.

Sd/-
(Rupinderjit Chahal),
District & Sessions Judge,
Jalandhar

Dated _____ 2021

Endst. No. _____
Copy is forwarded to the Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh, for information with reference to his letter No.604 SPL -Gaz.II.(12G) dated 17.05.2021.

Sd/-
(Rupinderjit Chahal),
District & Sessions Judge,
Jalandhar

Dated 27.05 2021

Endst. No. 1712-1717 G/S(4)6
Reader/ Ahlmad/ Incharge JSC Room/ System Officer/ Concerned Officials to note.
Copy be displayed on Notice Board and Official website of this Sessions Division along with Vacation schedule of undersigned & Addl. District & Sessions Judge already issued under Endst. No. 1696- 1701 dated 25.05.2021.

Copy is forwarded for information & necessary action to:-

1. All the Judicial Magistrates, posted in this Sessions Division with the request that they should furnish the address of their stay during the summer vacation alongwith their mobile/telephone numbers, well before proceeding on vacation and should also prepare duty roster of Staff of their respective Court/ Establishment as per their entitlement who will perform duty during vacation period of Judicial Officer and send the same to this Office well in time before proceeding on Vacation and further clarified that no separate duty roster of staff pertaining to their courts will be issued by this office. Duty roster shall be prepared in such a manner that one official of each category shall remain present in Court during the vacation.
2. The Commissioner of Police, Jalandhar
3. The Senior Superintendent of Police (Rural), Jalandhar.
4. The Superintendent, Central Jail, Kapurthala.
5. The District Attorney, Jalandhar
6. The Presidents, Bar Associations, Jalandhar, Nakodar and Phillaur.

Rupinderjit Chahal
(Rupinderjit Chahal),
District & Sessions Judge,
Jalandhar

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